

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : City Union Bank Ltd
Vs
Milan Textile Enterprise Pvt. Ltd.

MAIN PETITION NUMBER : CP(IB)/75(CHE)2021
(IA/MA) APPLICATION NUMBERS

IA/1384(CHE)/2022

ORDER

Present: Ms. Poornima Devi, Ld. Counsel for the Applicant/RP.

Ms. R. Devi, Ld. Counsel for the SRA.

None for the Promoter-Director.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Ld. Counsel for the SRA submits that steps are being taken for substitution.

Ld. Counsel seeks and is granted time to take steps.

List the application on **20.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs